

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CORAM:

Present:

T.C.P No. 11/(MAH)/2015

CA No.

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE PARTIES: Mr. Shadaab Ahmed Shabbir Patel  
V/s.  
M/s. Pluto Estate Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Adv. Pande and Khan Javed Alkotar		Y. Relitoner Y. P. Pande
1.	Kunal Dineshadas Amritkumar 1/b Little 2 Lo.	Advocate Advocate	for Respondent 223 Laws

COMMON ORDER

CA No. 57/2016 in TCP No.10/ 397-398/NCLT/MB/MAH/2015

CP No. 11/ 397-398 /NCLT/MB/MAH/2015

CP No. 12/397-398/NCLT/MB/MAH/2015

CA No. 69/2015 in TCP No.13/397-398/NCLT/MB/MAH/2015

At request of the Petitioner Counsel, list these matters for hearing on 14.3.2017.

Sd/-  
**B. S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)